

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INVENIO COMMODITY SERVICES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	INVENIO COMMODITY SERVICES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	05/05/2010
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bangalore (ROC-Bangalore)
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51900KA2010PTC084447
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	3rd Floor, 12/1, Srinidhi Landmark, New Thippasandra Main Road, Bangalore, KA - 560075
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	March 30, 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige, Registration No. IBB/MPA-002/IP-N00016/2016-17/10030 Email Id: gthirupal@gmail.com No. 87, 2nd Floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd Stage, Bengaluru-560076 Mobile: 9448384064 LL: 080-79634233
8	LAST DATE FOR SUBMISSION OF CLAIMS	April 28, -2022

Notice is hereby given that INVENIO COMMODITY SERVICES PRIVATE LIMITED has commenced voluntary liquidation on March 30, 2022

The stakeholders of INVENIO COMMODITY SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before April 28, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: March 31, 2022
Place: Bangalore




Thirupal Gorige, IP
Liquidator